

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1496

ANSWERED ON:25.07.2017

Suicide Cases

Adhikari,Shri,Dibyendu

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that due to social pressure, many cases of suicide are reported in the country by the young married couples belonging to different castes;
- (b) if so, the total number of such cases reported during the last three years;
- (c) the action taken by the Government to prevent suicides of the inter-caste couples; and
- (d) the action taken by the Government to safeguard the inter-caste marriage relationship therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): National Crime Records Bureau does not maintain data on suicide by couples who belong to different castes. Further, "Police" and "Public Order" are State subjects under the seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, the Ministry of Home Affairs has been advising the States/UTs from time to time to take immediate measures to ensure safety and security of the citizens and also for elimination of all forms of crimes, which is also available in the Ministry's website <http://mha.nic.in/>
